

Scheme for Sluice-gate-cum Bridge Across River Khirori

1883. SHRI BHOGENDRA JHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 2768 on the 2nd December, 1974 and state:

(a) whether the schemes for Sluice-gate-cum bridge across river Khirori between Hariharpur and Kaligaon villages and near Muraita in Darbhanga District of Bihar have since been finalised or are being finalised; and

(b) what is the estimated expenditure to be incurred on each of the above two schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b). In reply to Unstarred Question No. 3768 answered in the Lok Sabha on 28-8-1974 on the same subject, it was stated as follows:

"The State Government of Bihar have reported that further discharge data is required to be collected during the next two years for the formulation of the scheme"

Therefore the question of preparation and finalisation of the scheme does not arise at present.

सहकारी गृह निर्माण समिति की सदस्यता का समाप्त किया जाना

1884. श्री भागीरथ भंडार : क्या निर्माण और आवास मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या निर्माण, आवास और गृह मन्त्रालय की सहकारी गृह निर्माण समिति के कुछ सदस्यों का सदस्यता, सरकार द्वारा समिति को भूमि का आबंटन करने सम्बन्धी निर्णयिक दौर से पहले किसी न किसी बहाने रद्द कर दी गई;

(ख) भूमि आबंटित होने के ऐन पहले पुराने शेयर होल्डरों की सदस्यता खत्म कर नये शेयर होल्डरों को शामिल करने की इस कार्यवाही में प्रभावित व्यक्तियों को न्याय दिलाने के लिए मन्त्रालय किस प्रकार सहायता कर सकता है और इसके लिए क्या प्रक्रिया और उपाय अपनाने का विचार है; और

(ग) यदि हाँ, तो उक्त मामलों का झोरा क्या है ?

निर्माण और आवास तथा संसदीय कार्य मंत्री (श्री के० रघु रायैया) : (क) निर्माण, आवास तथा गृह मन्त्रालय की सहकारी गृह निर्माण समिति नामक ऐसी कोई समिति नहीं है। तथापि, निर्माण, आवास तथा प्रति मन्त्रालय सहकारी गृह निर्माण समिति है। समिति के किसी भी व्यक्ति को सदस्यता अब तक रद्द नहीं की गई है।

(ख) और (ग). प्रश्न ही नहीं उठता।

Implementation of Scheme Under Small Farmers Development Agencies and Marginal Farmer's Agricultural Labourers in Various States

1885. SHRI TUNA ORAON:
SHRI S. N. SINGH DEO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) how many districts in West Bengal, Bihar, Assam, Tripura, Nagaland, Orissa, Meghalaya, Manipur, Arunachal Pradesh and Mizoram have been included for the implementation of the scheme under Small Farmer's Development Agencies (SFDA) and Marginal Farmer's Agricultural Labourers (MFAL);

(b) the progress made by these agencies to ameliorate the lot of small and marginal farmers in these States; and

(c) the amount spent by these agencies state-wise and district-wise and project wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHAB P SHINDE). (a) A list of Small Farmers Development Agencies (SFDA) and Marginal Farmers and Agricultural Labourers Development Agencies (MFAL) taken up during the 4th Five Year Plan and the SFDAs sanctioned for the 5th Five Year Plan is given in statement-I laid on the Table of the House [Placed in Library. See No LT 9062/75] Arunachal Pradesh and Mizoram were not sanctioned and such projects in the 4th Plan During the 5th Plan Arunachal Pradesh has been allocated 1 S. F. D. A. project but suitable proposals in that regard are still awaited from the U. T. Administration

(b) Out of the total 87 Small Farmers Development Agencies and Marginal Farmers and Agricultural Labourers Development Agencies taken up during the 4th Plan in the country, as many as 24 were sanctioned to the States (except Arunachal Pradesh and Mizoram) mentioned in part (a) of the question. During the 5th Plan, the total number of projects will go up to 41, including the one which is allocated to Arunachal Pradesh. These Agencies are extending benefits to identified small and marginal farmers under various programmes, viz cultivation of high-yielding varieties, multiple cropping, horticulture, soil conservation, land development, improved agricultural implements, minor irrigation and subsidiary occupations programmes like dairy, poultry, piggery, etc. On all these programmes a subsidy of 25 per cent/33 1/3 per cent is being made available by the Agencies on the capital cost involved in the various schemes to small/marginal farmers respectively. In addition marginal farmers are given subsidy on inputs upto Rs. 100 per season and maximum of Rs. 200 for two seasons. Agricultural labourers are provided off-season employment during slack season under Rural Works Programme, which forms part of M.F.A.L.

and composite projects. They are also assisted by the Agencies to take up dairy, poultry, piggery and such other subsidiary occupations. The progress made by the projects set up in the 4th Plan upto the end of December, 1974, since inception is indicated in the Statement at statement-II laid on the Table of the House. [Placed in Library. See No LT-9062/75]

(c) The expenditure incurred by the various Agencies in different States upto the end of December, 1974, since inception is indicated in the statement at statement-III laid on the Table of the House [Placed in Library. See No LT 9062/75] In the states of Assam, Bihar, Orissa, West Bengal and Tripura the SFDA/MFAL projects are confined to one district or part thereof. The project area in respect of Agencies in Manipur, Meghalaya and Nagaland covers more than 1 district.

Allocations for Construction of houses under Low and Middle Income Housing Scheme

1886 SHRI TUNA ORAON
SHRI S. N. SINGH DEO.

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount allocated to West Bengal, Bihar, Orissa, Assam, Meghalaya, Nagaland, Manipur and Arunachal Pradesh for construction of houses under low and middle income housing schemes;

(b) if so, the amounts sanctioned, State-wise and Scheme-wise, and

(c) places where such schemes have been undertaken in these States?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH). (a) and (b). The Low and Middle Income Group Housing Schemes introduced by the Ministry of Works and Housing are in the State Sector. Since the beginning of